

[English]

**Export of Onion**

4832. SHRIG. MADEGODWA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether minimum export price (MEP) fixed by National Agricultural Co-operation Marketing Federation (NAFED) for export of onion has declined during 1991-92 and has resulted in loss of foreign exchange; and

(b) if so, the steps taken by the Government to fix higher minimum export price for onion?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). The average minimum export price of onion during 1991-92 (April, 1991 to Feb., 1992) was Rs. 4228 per ten POB as against the average price of Rs. 3923 per ten FOB during the corresponding period of 1990-91. During the current year 3.69 lakh tonnes of onion valued at Rs. 157. 10 crores were exported up to the end of Feb., 1992 as compared to the export of 2.47 lakh tonnes valued at Rs. 96.91 crores during the corresponding period of 1990-91. Minimum export price is fixed by NAFED taking into account the recommendations of Price Fixation Advisory Committee, prevailing internal and international prices, crop forecast and marketing trends within the country and other related aspects.

[Translation]

**Cultivation of Barren Land**

4833. SHRI SWAMI SURESHANAND: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area of barren land made

cultivable during the last three years, Statewise; and

(b) the target fixed for the cultivation of the barren land during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Barren land includes exposed steep mountain slopes, snow cover and extremely inhospitable arid tracts which cannot be brought under cultivation at economic cost. Hence there is no programme to bring barren land under cultivation. However, the Centrally Sponsored Scheme of Soil Conservation in the Catchments of River Valley Projects and Centrally Sponsored Scheme of Soil Conservation in the Catchments of river Valley Projects and Centrally Sponsored Scheme of Integrated Watershed Management in the Catchments of Flood Prone Rivers provides for treatment of barren land in the selected watersheds.

(b) Does not arise.

**Fish Production**

4834. SHRI JAGMEET SINGH BRAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have fixed any target for fish production in the country during Eighth five year Plan;

(b) if so, the details thereof; and

(c) the steps taken for achieving the target?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) yes, Sir.

(b) Targets for the terminal year (1996-97) of the Eighth Five year Plan are as under:

| <i>Sector</i>         | <i>Target<br/>(lakh tonnes)</i> |
|-----------------------|---------------------------------|
| Marine                | 28.60                           |
| Inland                | 22.80                           |
| Total fish production | 51.40                           |

(c) The emphasis for developmental efforts on the part of the Central Govt. is to assist the States and UTs in attaining increased production and productivity by Supplementing and complementing the efforts of the State Governments. The important features of the programme are extension of area under freshwater and brackish water aqua-culture, increasing the productivity by upgrading the technology and use of improved inpts. giving focus on culture of non-carp species of fish, creating facilities for producing basis inputs, increased involvement and encouragement of private sector for aqua-culture, expanding the range of operation of traditional and mechanised fishing boats in the marine sector by encouraging motorisation and introduction of off shore pelagic boats, providing relief of small mechanised sector by way of subsidy on Central Excise Duty on HSD oil, according priority to welfare oriented programme and development of infrastructure facilities for landing and berthing, cold storage and ice plant etc. to reduce post harvest losses.

[English]

**Resolution on J & K by organisation of Islamic countries (DIC)**

4835. SHRI BHUWAN CHANDRA KHA.:NDURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the resolution adopted by the 6th summit of DIC on Jammu and Kashmir issue;

(b) if so, the contents of the resolution and the reaction of the government thereto;

(c) whether this issue was taken up by the 21st Islamic Conference of Foreign Ministers and would also be considered by the 7th Summit of DIC;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to impress upon the member countries of DIC to desist from internationalising the Kashmir issue?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI):

(a) and (b). Yes, Sir. The 6th DIC Summit held at Dakar from December 9 to 12, 1991, adopted a resolution on Jammu and Kashmir unacceptable to India.

(c) and (d). It was decided by the 6th DIC Summit to take up this issue at the 21st Islamic conference of Foreign Ministers and at the 7th DIC Summit; both of these are yet to take place.

(e) The Government have officially taken up the matter pertaining to Pakistani attempts to internationalise the Kashmir issue with all member States of DIC.

**Uk's New Manifesto on Nuclear Non-Proliferation Treaty**

4836. SHRI ANAND RATNA MAURYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the new Manifesto proposed by the UK on nuclear Non-Proliferation Treaty; and